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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH -  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.15/BB/2017	-	Admission	230- 232	Quality Engineering & Software Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI P. JOHN  
SP Legal

Advocate for Respondents

Counsel for petitioner is present. Listed today for admission. Heard the counsel. Synopsis has been filed.

For orders, posted to 18.04.2017.

MEMBER (J)

MEMBER (T)